

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †5940
TO BE ANSWERED ON 30.03.2026**

Sports Facilities in Ballia Constituency

†5940. SHRI SANATAN PANDEY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the detail of Central programmes/schemes currently being implemented for the development of sports facilities in Ballia Parliamentary Constituency and the funds sanctioned and utilised thereunder;

(b) whether any proposal is under consideration of the Government to start new sports programmes, develop modern stadium, multi-purpose indoor hall, sports hostel, synthetic track, rural playground and sports science/physio facilities in the said Constituency;

(c) if so, the details thereof along with time limit fixed therefor and number of beneficiary youth/players; and

(d) the action plan of the Government to strengthen sports infrastructure in collaboration of State Government, local bodies and private participation?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (d) 'Sports' being a State subject, the responsibility for development of sports, including development of sports facilities, establishment of modern stadiums, multipurpose indoor halls, sports hostels, synthetic tracks, rural playgrounds and sports science support facilities, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports

implements the following schemes for the promotion of sports across the country, including in Ballia Parliamentary Constituency in the State of Uttar Pradesh:

- i. Khelo India – National Programme for Development of Sports;**
- ii. Assistance to National Sports Federations (NSFs);**
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- iv. National Sports Awards;**
- v. Pension to Meritorious Sportspersons;**
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- vii. National Sports Development Fund (NSDF);**
- viii. Running Sports Training centres through Sports Authority of India (SAI); and**
- ix. National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. The receipt of project proposals from the State/UT Governments and other eligible entities is a continual process. The Khelo India Scheme caters to the needs of the entire country within its allocated budget for activities/programmes.

The details of sports infrastructure sanctioned under the Khelo India Scheme and NSDF across the country, including in the State of Uttar Pradesh, are available in the public domain on the dashboards of the Ministry at mdsd.kheloindia.gov.in and nsdf.yas.gov.in/nsdf-glance.html, respectively.
